

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA

**UNSTARRED QUESTION NO.2505
ANSWERED ON 21.03.2025**

**CONSTRUCTION OF ROB ON LC NO.143 (AMIRGARH-DABHELA-AMBAJI
ROAD) OF BANASKANTHA**

2505 SHRI BABUBHAI JESANGBHAI DESAI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has received any proposal from Government of Gujarat demanding 50 per cent funds i.e. Rs.55.48 Crore against constructing the Road Over Bridge (ROB) as per railway policy;
- (b) if so, the details thereof;
- (c) the steps taken by Government to resolve the under-bridge work at Amirgarh-Dabhela-Ambaji Road of Banaskantha District being inaccessible for large vehicles and buses of Banaskantha and the hardship caused to Amirgarh residents; and
- (d) by when the Gujarat Government expect financial approval for the remaining 50 per cent funding required for the ROB construction at L.C. No. 143?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): Proposals/requests/suggestions/representations, both formal and informal for Road over Bridges/Road Under Bridges (ROBs/RUBs) are received from State Governments, Members of Parliament, elected representatives, Railways' own requirements, organizations/rail users etc. at various levels including Railway Board, Zonal Railways, Division Office etc. As receipt of such proposals/complaints/suggestions is a continuous and dynamic process, centralized compendium of such requests is not maintained. However, these are examined and action as found feasible and justified is taken from time to time.

Earlier, there was a Level Crossing (LC) No. 143 at Km 616/8-9 on Ajmer-Palanpur section of Ajmer division. Road under Bridge (2x4.5mx5m) in lieu of this LC has been constructed and LC has been closed in April'2021.

The work of preparation of Technical Feasibility Report / Detailed Project Report (TFR / DPR) for the provision of additional RUB / widening of existing RUB at the demanded location as per the traffic requirements has been taken up. Further action depends upon TFR / DPR.

Now, construction of ROB at this location can be considered on deposit terms provided State Govt. agrees to bear the 100% cost of construction etc. subject to feasibility.
